

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 1491 OF 2006

RANJEET SINGH

Appellant (s)

VERSUS

STATE OF HARYANA & ORS.

Respondent(s)

Date: 03/06/2008 This Appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER  
HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA  
(VACATION BENCH)

For Appellant(s) Mr. Reetesh Singh, Adv.  
for Mr. Surya Kant, Adv.

For Respondent(s) Mr.T.V.George, Adv.

UPON hearing counsel the Court made the following  
ORDER

On behalf of the learned counsel for the appellant, it is  
stated that there is bereavement in the family of the advocate  
who is appearing in the matter.

Hence, list after two weeks.

[ Charanjeet Kaur ]  
Court Master

[ Vinod Kulvi ]  
Court Master